

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 846/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Technofire Protection Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CSA 845/230-232/NCLT/MB/MAH/2017

CSA 846/230-232/NCLT/MB/MAH/2017

Adjourn this matter for tomorrow i.e. 14.9.2017.

SD/ -

V. NALLASENAPATHY
Member (Technical)

SD/ -

B.S.V. PRAKASH KUMAR
Member (Judicial)